

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO.2922

ANSWERED ON 08.08.2024

ATAL BHUJAL YOJANA

†2922. SHRI UJJWAL RAMAN SINGH

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the basic objective of Atal Bhujal Yojana implemented by the Government is to improve ground water management in priority areas of the country through public participation;
- (b) if so, the details of the States in which the management of ground water resources has been/is being improved in water stressed areas under the said scheme; and
- (c) the number of districts, blocks and gram panchayats of Gujarat, Maharashtra, Haryana, Karnataka, Rajasthan, Madhya Pradesh and especially Uttar Pradesh included under Atal Bhujal Yojana for the improvement of ground water in the water stressed areas?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) Yes sir. The Government of India is implementing Atal Bhujal Yojana (ATAL JAL), a Central Sector Scheme in identified water stressed areas with an aim to arrest decline in ground water level through community led sustainable groundwater management.

The scheme focuses on demand side management of ground water by bringing change in community behavior. Gram Panchayat (GP)-wise-Water Security Plans having details about water budget and proposed demand side interventions such as micro-irrigation, crop diversification, use of pipelines, etc. and supply side interventions such as check dams, farm ponds, recharge shafts and other artificial recharge / water conservation structures are prepared and executed through convergence of ongoing schemes.

(b) Various water stressed areas in Gujarat, Karnataka and Maharashtra have shown improvement in management of ground water resources. Isolated pockets in remaining four states have also shown improvement.

(c) The Government of India is implementing Atal Bhujal Yojana in 8203 GPs under 229 blocks in 80 districts of Seven States viz. Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan and Uttar Pradesh, details of which are as under:

S No.	State	District	Block	Gram Panchayats
1.	Gujarat	6	36	1873
2.	Haryana	14	36	1647
3.	Karnataka	14	41	1199
4.	Madhya Pradesh	6	9	670
5.	Maharashtra	13	43	1133
6.	Rajasthan	17	38	1132
7.	Uttar Pradesh	10	26	549
	TOTAL	80	229	8203
